

Email

5470
22.05.24

(11)

High Court of Uttarakhand

Advt for the post of Registrar at National Green Tribunal, PB, New Delhi

From : Administrative Section <admn.ngt@nic.in>

Tue, May 21, 2024 12:01 PM

Subject : Advt for the post of Registrar at National Green Tribunal, PB, New Delhi

1 attachment

To : Kanwal Jeet Arora <rg.dhc@nic.in>, Vishwajeet Pandey <rg.trphc@indiancourts.nic.in>, Registrar General High Court of Chhattisgarh <Rg.cghc@indiancourts.nic.in>, Registrar General High Court of Judicature at Patna <rg.pathc@indiancourts.nic.in>, Registrar General High Court of Meghalaya <rg.mglhc@indiancourts.nic.in>, Registrar General, High Court of Gujarat <rg-hc-guj@nic.in>, rg-hc-cal@rediffmail.com, Registrar General <rg-bhc@nic.in>, rg hphc <rg.hphc@indiancourt.nic.in>, rgjhc-jhr <rgjhc-jhr@nic.in>, rg@allahabadhighcourt.in, mphc <mphc@nic.in>, High Court of Uttarakhand <highcourt-ua@nic.in>, Registrar, High Court of Bombay at Goa <reg-high.goa@nic.in>, Registrar, High Court of Bombay at Goa <reg-high.goa@nic.in>, highcourt ghc <highcourt.ghc@gmail.com>, High Court of Jammu and Kashmir <hcjmu-jk@nic.in>, Gauhati High Court <hc-asm@nic.in>, Registrar General <hckerala@nic.in>, rrgenaphc@nic.in, High Court Of Orissa <Highcourt.or@nic.in>, High Court TAP <taphc@nic.in>, Highcourt agt <Highcourt.agt@gmail.com>, CO-ORDINATION BRANCH HIGH COURT CHD <highcourtchd@indianjudiciary.gov.in>, HC Rajasthan <hc-rj@nic.in>, Registrar General <regrgenl@nic.in>, hcm imphal <hcm_imphal@yahoo.co.in>, registrar general <hc-sik@hub.nic.in>

Respected Sir/Madam,

Please find attached herewith Advertisement for the post of Registrar at National Green Tribunal, PB, New Delhi.

--

सादर / Regards,

प्रशासन अनुभाग / Administration Section,
राष्ट्रीय हरित अधिकरण / National Green Tribunal,
प्रधान न्यायपीठ / Principal Bench,
फरीदकोट हाउस / Faridkot House,
कॉपेर्निकस मार्ग / Copernicus Marg,
नई दिल्ली / New Delhi-110001

Admin A2

for
RG
21/05/2024



 **Advt for the post of Registrar.pdf**
4 MB

राष्ट्रीय हरित अधिकरण / National Green Tribunal

प्रधान न्यायपीठ / Principal Bench

फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg

नई दिल्ली / New Delhi-110001

दूरभाष /Phone: 011-23435241, ईमेल /Email: rg.ngt@nic.in

Advt. No. NGT/PB/16/Admn/2016/Vol.VIII/226

Dated: 25th May 2024

VACANCY CIRCULAR

National Green Tribunal is proposed to fill up the post of Registrar at Principal Bench, New Delhi, purely on **Deputation** basis, as per details given below:-

S. No.	Name of the post	No. of posts	Level in Pay Matrix as per 7 th CPC	Place of Posting
1.	Registrar	01	Level-13 (Rs.123100-215900)	National Green Tribunal, Principal Bench, New Delhi

1. Eligibility Criteria for the post of Registrar:

Officers possessing a Bachelors degree in law from a recognised university and holding:-

(a) Analogous post on regular basis in Central Government or State Government or courts or tribunals;

OR

(b) Post in Central Government or State Government or courts or tribunals with five years regular service in pre revised pay band -3, Rs. 15600-39100/- with grade pay of Rs. 7600/- i.e. Level 12 in the Pay Matrix;

OR

(c) Post in Central Government or State Government or courts or tribunals, with ten years regular service in pre revised pay band -3, Rs.15600-39100/- with grade pay of Rs.6600/- i.e. Level 11 in the Pay Matrix.

Note 1: The departmental Officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion.

Note 2: Period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinarily be three years. The maximum age limit for appointment by deputation shall not be exceeding fifty-six years as on the closing date of receipt of applications.

(Please refer to NGT Recruitment Rules, 2011 and G.S.R.1362 (E) dated 02.11.2017 of MoEF&CC, Govt. of India notification which is available on the NGT website <https://greentribunal.gov.in>)

General Conditions

1. The Competent Authority reserves the right either to fill up the post or may not proceed for appointment without assigning any reason thereof.

2. The general terms and conditions of deputation in terms of OM No.6/8/2009-Estt. (Pay-II) dated 17.06.2010, as amended thereof from time to time shall be made applicable as notified by the DoPT, Govt. of India.
3. The application, in the prescribed format, duly filled in, neatly typed, complete in all respects along with relevant documents towards experience along with copies of ACRs of the last five years, vigilance clearance, integrity certificate etc. should be sent through proper channel by speed post on or before 04.06.2024 positively at the following address:

**National Green Tribunal,
Principal Bench, Faridkot House,
Copernicus Marg, New Delhi-110001**

Envelope containing application must be superscribed with the "Application for the Post of Registrar" Candidate should keep a photocopy of application for record. Applications received through speed post, will only be considered as valid receipt application.



(Arvind Kumar)
Deputy Registrar

Copy to:

1. PS to Hon'ble Chairperson, NGT
2. PA to Hon'ble Judicial and Hon'ble Expert Members
3. All the Ministries/Departments of Govt. of India
4. Chief Secretaries of all States
5. Registrar General of all the High Court's with a request to circulate amongst Judicial Officers
6. Office of Controller General of Accounts / Controller General of Defence Accounts / Comptroller & Auditor General of India
7. Deputy Registrar, NGT, PB, New Delhi
8. Asst. Registrar, NGT, PB, New Delhi
9. The Pay & Accounts Officer, Ministry of Environment, Forest & Climate Change, Government of India, IPB, Jor Bagh, New Delhi
10. Computer In-charge for uploading on the website of NGT
11. Guard File

राष्ट्रीय हरित अधिकरण / National Green Tribunal
प्रधान न्यायपीठ / Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg
नई दिल्ली / New Delhi - 110001

**APPLICATION FORM FOR RECRUITMENT ON DEPUTATION BASIS IN
NATIONAL GREEN TRIBUNAL**

Note: (i) The application should be forwarded through proper channel/ the concerned department, with copies of the ACRs and Vigilance Clearance Certificate, signed by the Competent Authority, given at the end of the application form.

(ii) Incomplete, unsigned, and the applications received not on prescribed proforma and after the last date of receipt of applications shall be rejected summarily, without any notice to the candidate.

Post applied for _____

Paste recent
passport size
photograph

1. Name
(in block letters)

2. Fathers Name

3. Postal Address

4. Contact No.

Alternative Contract No.

5. Permanent Address

6. E-mail id

7. Fax No.

8. Date of Birth :

(Mention age as on last date of application)

Years	Months	Days
<input type="text"/>	<input type="text"/>	<input type="text"/>

9. Date of Superannuation :

10. Present Post :

11. Present Pay Band/
Grade Pay :

12. Educational Qualification:

Exam Passed	Board/ University	Year of Passing	Duration	Subjects	Percentage

13. Professional Qualification:

Exam Passed	Board/ University	Years of Passing	Duration	Subjects	Percentage

14. Details of employment in chronological order (if needed, enclose a separate sheet duly authenticated by your signature in the format given below):

Office/Instt./ Organisation	Post held	Period		Nature of appointment (Regular/Ad hoc/Deputation)	Scale of Pay/Basic Pay/Pay Band with Grade Pay*	Nature of Duties
		From	To			

*Applicants not holding the posts in Pay Band/Grade Pay as per Central Government pay scale should indicate the equivalent pay scale vis-à-vis Central Government pay scales (with proof)

15. In case the present employment is held on deputation, please state

a) The date of initial employment :

b) Period of appointment on deputation with address:

.....

c) Name of parent office/organization to which you belong

.....

16. Whether belong to SC/ ST/OBC/ PH/ Ex-Serviceman
 SC ST OBC PwD EWS Ex- Serviceman

17. Any Other Information

DECLARATION

18. I solemnly declare and affirm that the information given above is correct to the best of my knowledge and belief. In the event of any information being found false or incorrect or ineligibility being detected before or after the interview/ selection/ engagement, my candidature may be treated as cancelled and, I shall be liable for any action as the Tribunal may deem fit and proper.

19. That I fulfil the requisite conditions in terms of age, Pay Band & GP, regular service, and other qualification for the post applied for i.e.

(Signature with date)

Name:

Date:

Place:

Recommendation of competent authority

- (i) Service particulars furnished by the applicant are verified from service records and are found correct. Attested copies of ACRs for the past five years are annexed.
- (ii) There is no vigilance case pending or contemplated against the officer.
- (iii) If the officer is selected, he/she shall be relieved within 15 days of receipt of appointment letter.

(Signature of competent authority)